

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI.

ORIGINAL APPLICATION No. 346/2020

Date of Decision: 08.12.2020.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

BAK Shemana,
T.No. 506,
Residing at: Flat No. 102/D,
Shri Lakshmi Enclave, Kanungo Estate,
Near Payade Hotel, Meera Road, Thane- 401 107.

Retired from the Post of Highly Skilled-I,
From the O/o Commanding Officer,
Station Workshop EME, Colaba, Mumbai- 400 005.

... *Applicant.*

(By Advocate Shri Anurag R Saxena)

Versus

1. Union of India,
through the Secretary to the Govt. of India,
Ministry of Defence, South Block,
New Delhi- 110 001.
2. The Director General of EME,
"B" Block Hutmants, Near South Block,
New Delhi- 110 001.
3. The Director General of EME (Civ.),
Master General of Ordnance's Branch,
Integrated HQ of MoD (Army),
DHQ PO, New Delhi- 110 105.
4. The Commandant,
HQ Base Workshop Gp. EME,
Meerut Cantt. - 250 001.
5. The Commanding Officer,
Station Workshop EME,
Colaba, Mumbai- 400 005.
6. Shri Yasin Mohd.,
working on the post of Master Craftsman (VM-MV),

In the O/o Commanding Officer,
Station Workshop EME,
Colaba, Mumbai- 400 005.

... **Respondents**

ORDER (ORAL)

Per: Dr. Bhagwan Sahai, Member (A)

Present:

Shri Anurag Saxena, learned counsel for the applicant.

2. Heard him. He submits that the respondents have ignored the applicant for promotion whereas his juniors have been promoted. Therefore, he submitted his representation on 19.06.2018 to the Director General of EME(Integrated Headquarters), Ministry of Defence(Army), New Delhi but it has not yet been decided by the respondents.

3. In view of these submissions, this OA is disposed of at the admission stage itself with direction to the respondents to consider and decide the pending representation of the applicant dt. 19.06.2018 within two months from the date of receipt of certified copy of this order with a reasoned and speaking order as per provisions of applicable rules and instructions, and thereafter communicate it to the applicant within two weeks.

4. The OA stands disposed of as above. No costs.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.